

Annexure-I

Fact-sheet on enforcement related issues for the State/UT		
S. No.	Subject	Information
1.	Name of State/UT	Karnataka
2.	State Population as per census 2011	6.11 crores
3.	No. of Districts in the State/UT	30
4.	Name and Designation of the Food Safety Commissioner	Shri Pankaj Kumar Pandey, IAS
5.	Contact details & e-mail	Food Safety Commissioner, Sheshadri Road, Bangalore - 1 dcsquad@gmail.com
6.	Name of Nodal Officer and contact details	Dr. Harshavardan.B Deputy Commissioner FSSA, Sheshadri Road, Bangalore - 1 Mob. No.9449843151
7.	Number of DO (provide details as per the attached proforma)	36 (Part time)(Copy attached)
8.	Number of AO (provide details as per the attached proforma) Number of case filed before them- Decided-	36 (Copy attached)
9.	Number of FSO (provide details as per the attached proforma)	51 (Full time) 145 (Part time)
10.	Status of State Food Laboratories	05 (Copy attached)
11.	Number of Food Analyst (provide details as per the attached proforma)	07 (Copy attached)
12.	No. of State labs that are NABL accredited	06 (Copy attached)
13.	Estimated Food Business Operator Population in the State/UT	6,11,000
14.	Food Business Units licensed till date	Online: 116066 Offline: 00
15.	Food Business Units registered till date	Online: 281084 Offline: 00

16.	Status of Online(FLRS) license/Registration in districts of States/UTS	
a	No. of Districts issuing license/registration ONLINE only	36
b	No. of Districts issuing license/registration PARTIALLY ONLINE	Nil
c	No. of Districts issuing license/registration OFFLINE (MANUALLY)	Nil
17.	Whether State level Steering Committee is constituted	Constituted
18.	If Yes, Number of meetings conducted in a year	-
19.	Whether District level Steering Committee is constituted	-
20.	If Yes, Number of meetings conducted in a year	-
21.	Whether Tribunal is Established? If yes, is it operational by now?	Temporary
ANNUAL FOOD TESTING REPORT (2017-2018)		
22.	Number of food samples collected	3257
23.	Number of food samples analyzed	3257
24.	Number of food samples found adulterated, unsafe, substandard and misbranded	Unsafe-77 Substandard& Misbranded 349
25.	Number of cases launched against FBOs	Criminal-53 Civil- 236
26.	Number of Convictions and Penalties against FBOs during the time period	Convictions- Penalties- 236, penalties -Rs 40,27,270
27.	Amount raised through Convictions and Penalties against FBOs during the time period	Convictions- Penalties-